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C.A.No. 2227 OF 2000
ITEM No.7

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 3 in Civil Appeal.No.2227/2000

M/S. PRECISION STEEL & ENGG.WORKS & ANR.

Appellant (s)

VERSUS

PREM DEVA NIRANJAN DEVA TAYAL

Respondent (s)

(for early hearing and Office Report)

Date : 04/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Mr. Harpreet Singh Sandhu, Adv.
Mr. S.K. Puri, Adv.
Mr. Rajesh Srivastava, Adv.
Mr. Ujjwal Banerjee, Adv.
Mr. H.K. Puri, Adv.

For Respondent/(s)
Applicant (s) Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

No orders at this stage.

.SP1
.....L.....T.....J

(Ajay Kr. Jain)
Court Master

(Prem Prakash)
Court Master